

1	2	3	4	5
11. Lucknow (Charbagh)	275	29	(1) X-ray static & Mobile (2) Dental X-ray (3) Flurophoto X-ray unit (4) ECG (5) Therapeutic Equipment	Nil
12. Kanpur	50	11	(1) X-ray static & Mobile (2) ECG (3) Therapeutic Equipment	Nil
13 Tundla	75	7.	(1) X-ray static & Mobile (2) ECG (3) Flurophoto X-ray unit (4) Therapeutic Equipment	Nil
14 Sharanpur	15	3	(1) X-ray static (2) ECG (3) Therapeutic Equipment	Nil
15. Mughalsarai	159	17	(1) X-ray Machine (2) ECG-Tread Mill (3) Dental Unit (4) Glucometer (5) Laboratory Equipment	Nil
16. Jharipani	58	1	(1) ECG (2) Therapeutic Equipment	Nil

No proposal for a new hospital in Uttar Pradesh was included in 1990-91 Works Programmes

#### Rail Accident near Shikara Station

4692. SHRI MOHAN LAL JHIKRAM: Will the Minister of RAILWAYS be pleased to state

(a) the number of persons injured and killed in the accident occurred near Shikara station of South Eastern meter-gauge line in 1988;

(b) the reasons of the accident and the amount of compensation paid to the victims and when it was given;

(c) whether some victims have not been given any compensation so far and if so, their number and the reasons for not making payment to

them so far, and

(d) if so, when they are likely to be given compensations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Presumably, the reference is to the derailment of 3 Mainpur-Howbagh-Jabalpur passenger train between Shikara and Sukrimangela stations on the Nainpur-Jabalpur narrow gauge section of South Eastern Railway on 26.2.89. In this accident, 25 persons lost their lives and 102 sustained injuries.

(b) The Commissioner of Railway Safety, Western Circle, who conducted the inquiry has attributed the accident to—

- (i) instability caused by the eccentric loading of passengers on the roof and on the right side footboards of narrow gauge coaches; and
- (ii) excessive speed on curve.

Payment of Rs. 7.60,000/- as compensation was made on 15.4.91 in 6 death and 4 injury cases and payment of Rs. 7 lakhs is being arranged in 7 death cases during this month.

(c) Yes, Sir. 83 applications for compensation are pending adjudication by the Railway Claims Tribunal/Bhopal.

(d) As soon as the decess are received from Railway Claims Tribunal, Bhopal.

*[English]*

#### Supply of LPG to Tamil Nadu

4693. SHRI K. THULASIAH VANDAYAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the quantity of LPG being supplied to consumers in Tamil Nadu both for domestic and commercial purposes;

(b) whether the Government propose to increase the allocating of LPG to Tamil Nadu;

(c) if so, the details thereof and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) The packed domestic and non-domestic (commercial and industrial) LPG supplied to the consumers in Tamil Nadu during 1990-91 was around 191.5 TMT. Besides, about 12.4 TMT LPG was supplied to bulk consumers in Tamil Nadu during 1990-91.

(b) to (d) The LPG demand of any particular State in the country is estimated on the basis of demand of existing customers in that State and the new consumers likely to be enrolled in a particular year which depends on the estimated availability of LPG during the year

*[Translation]*

#### Capacity Utilisation of Airlines

4694. PROF. RASA SINGH RAWAT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the total capacity of the Indian Airlines and the Vayudoot used for domestic service during the last two years;

(b) the capacity utilised for main routes and service starting from Metropolitan cities, route and service-wise;

(c) whether the fare structure of the Indian Airlines and the Vayudoot services for all places is uniform;

(d) the extent to which the fare of these services is likely to be increased as a result of proposed hike in the prices of aviation fuel and petroleum products;